To

Principal Chief Conservator of Forests,
Government of Chhattisgarh,
Aranya Bhawan, Sector - 19,
North Block, Capital Complex,
New Raipur - 492002,
Chhattisgarh.

Sub: Permission for tree cutting which are effecting track safety of railway between Salk Road-Bhanwarton tunnel -regarding.

Sir,

I am directed to refer to your letter no. Bhu-Parbandh/Vividh/115-685/1908 dated 20.06.2018 requesting for direction on the following points:

(i) Will the provisions of Forest (Conservation Act), 1980 applicable for cutting of the said 8305 trees? The average felling of trees per hectare is 69?
(ii) If not, who will be the competent authority/authority to allow cutting of these trees? Can it be allowed by the State Government/Pr. Chief Conservator of Forests?

The above issue has been examined in the Ministry and with the approval of competent authority it is clarified that Railways may be asked to obtain permission under the provision of Forest (Conservation Act), 1980 and also get the land use change for future maintenance of the area for the safety of railway track.

(Sandeep Sharma)
Assistant Inspector General of Forests (FC)

Copy to:-

1. The Principal Secretary (Forests), Government of Chhattisgarh, Raipur.
2. The Nodal Officer (FCA), O/o the PCCF, Government of Chhattisgarh, Raipur.
3. The Addl. Pr, Chief Conservator of Forest (Central), Regional Office of MoEF&CC, Nagpur.
5. Monitoring Cell of FC Division, MoEF&CC, New Delhi.

(Sandeep Sharma)
Assistant Inspector General of Forests (FC)